

SPECIAL BENCH

O-205

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/97(KB)2021
IA(I.B.C)/293(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	RASHI PERIPHERALS PRIVATE LIMITED VS SAVERA DIGITAL INDIA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms.Shreya Choudhury,Adv.] For the RP
Ms.Rachna Jhunjunwala,RP]

O R D E R

1. Ld. Counsel for the RP present.

2. IA(I.B.C)/293(KB)2024-

- i. This IA has been filed by the RP for taking on record the report of Constitution of Committee of Creditors which is at page 17 and this application is duly supported by an affidavit of IRP at page 12 to 14.
- ii. This report is taken on record and IA is allowed to the extent for taking on record the report of Constitution of Committee of Creditors and IA is accordingly disposed of.

3. Post the matter on **13/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ